GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 3267 TO BE ANSWERED ON 21.08.2025

Procurement of petrol cars

3267. SHRI MOHAMMED NADIMUL HAQUE

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the rationale behind the Ministry's decision to float a tender for the procurement of 57 petrol cars despite the Commission for Air Quality Management (CAQM's) advisory to all Governments in the NCR region to purchase cleaner vehicles such as battery powered electric vehicles, hybrids or CNG vehicles;
- (b) whether the Ministry proposes to rescind the said tender in view of its potential negative impact on the EV market and Government's commitments towards sustainability; and
- (c) the number of EVs/hybrids/CNG powered vehicles and petrol/diesel vehicles currently in the Ministry's fleet, along with the proposed timeline for transitioning from petrol/diesel to less polluting vehicles?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (c) In the recent past, the Ministry has procured only four vehicles, all of hybrid category, through Government e-Marketplace (GeM) in accordance with the instructions issued by Department of Expenditure.

The Bid document inter-alia has provisions which allows flexibility in hiring of e-vehicles within the overall strength of vehicles proposed to be hired.

The Ministry has also hired e-vehicles through Energy Efficiency Services Limited, a Joint Venture of PSUs under the Ministry of Power, Government of India.

Majority of the vehicles being hired are e-vehicles or CNG or Hybrid Vehicles.
